

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 30-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBER]

For Appellant(s) Mr. Vipin Kumar Saxena, Adv.
 Mr. Rahul Maratha, Adv.
 Mr. J.S. Maratha, Adv.
 Mr. Chandrakant Sukumar Sarkar, Adv.
 Mr. Pawan Kumar Dhiman, Adv.
 Mr. Mukesh Chandra, Adv.
 Mr. C.M. Dwivedi, Adv.
 Mr. Vipin Sandu, Adv.
 Mr. Amit Garg, Adv.
 Mr. Dhiraj K. Sammi, Adv.
 Mr. Dheeraj Srivastava, Adv.
 M/s. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Garvesh Kabra, AOR

UPON hearing the counsel the court made the following
O R D E R

As per the office report, notice for alternative arrangement issued to Appellant No.1(2), has been received back with the remarks 'addressee left'. However, learned counsel who has already entered appearance for Appellant Nos. 1(1) and 1(3) states that he has instructions to enter appearance for the said appellant as well .

Power of Attorney be filed within four weeks.

List before appropriate Bench in due course.

(Geeta Ahuja)
Asth. Registrar-Cum-PS

(Ram Subhag Singh)
Branch Officer